

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 2636/97

New Delhi this the third day of December 1997.

Hon'ble Mr R.K.Ahooja, Member (A)

K.K. Kamra, Retd. U.D.C.  
R/o F-4/170-171 Rohini  
Delhi.

..Applicant.

(By advocate: Mr H.K.Shekhar)

Versus

1. Director  
Dte of Health Services  
Delhi Administration  
F-Block, Saraswati Bhawan  
New Delhi.
2. Secretary (Health)  
NCT of Delhi  
5, Sham Nath Marg  
Delhi.
3. State of Delhi  
(NCT of Delhi)  
Through Chief Secretary  
5, Sham Nath Marg  
Delhi.

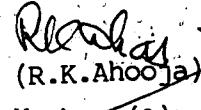
...Respondents.

(By advocate: None)

O R D E R (oral)

By Mr R.K.Ahooja, Member (A)

Learned counsel for the applicant seeks permission to withdraw the OA as he wants to pursue his remedy through a contempt petition. Permission is granted and the OA is dismissed as withdrawn.

  
(R.K.Ahooja)

Member (A)

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